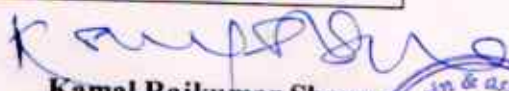


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DIVYA AGRO CHEM PRIVATE LIMITED OPERATING IN CHEMICAL
INDUSTRY AT MAHAD, MAHARASHTRA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Divya Agro Chem Private Limited U24219MH2009PTC192776
2. Address of the registered office	9 Queens Lawn Premises CHS Ltd, SV Road, Plot no. 967, Vile Parle (West) Mumbai MH 400056 IN
3. URL of website	www.ibbi.gov.in
4. Details of place where majority of fixed assets are located	Mahad, Maharashtra
5. Installed capacity of main products/ services	-
6. Quantity and value of main products/ services sold in last financial year	May be sought by E-mail from Resolution Professional at given email id.
7. Number of employees/ workmen	1
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be sought by E-mail from Resolution Professional at given email id.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Complete details may be sought by email at: cirp.dacpl@gmail.com
10. Last date for receipt of expression of interest	28th May, 2023
11. Date of issue of provisional list of prospective resolution applicants	07th June, 2023
12. Last date for submission of objections to provisional list	12th June, 2023
13. Process email id to submit EOI	cirp.dacpl@gmail.com


Kamal Rajkumar Sharma
IBBI/IPA-001/IP-P-01850-2019-2020-12870
Office No. 40, 1st Floor, 9/15, Morarji Velji Building,
Dr. M B Velkar Street, Marine Lines (E), Mumbai, Maharashtra, 400002
For Divya Agro Chem Private Limited



Date: 13th May, 2023
Place: Mumbai

L&T Finance Limited
Registered Office: 15th Floor, PS Srijan Tech Park
 Plot No. 52, Block DN, Sector V, Salt Lake City
 Kolkata 700 091, District 24-Parganas North.
CIN No.: U65910WB1993FLC060810
Branch office: Badlapur



PUBLIC AUCTION FOR SALE OF MORTGAGED PROPERTY

The Authorised Officer of L&T Finance Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 [54 OF 2002] and in exercise of powers conferred under the said Act is auctioning the following property on **"AS IS WHERE IS BASIS"** and **"AS IS WHAT IS CONDITION"** by way of **"PUBLIC AUCTION"** for recovery of its dues and further interest, charges and costs etc.

Name of Borrower and Co-Borrower	Secured Property Address	Loan Account Number(s)	Physical Possession Taken	Earnest Money Deposit 10% or more of RP (In ₹)	Total Outstanding dues as on 10.05.2023	Reserve Price (In ₹)	Date of Inspection	Date and Time of Auction
1. Ravindra Sudamrao Wankhede 2. Uma Wankhede	Property Address- Flat No. 302 Admeasuring 634.56 Sq.ft. (Built Up Area) On The 3rd Floor, River Park, E Wing, Kulgaon, Badlapur (w) Maharashtra 421503	MUMHL130 00656	22.11.2022	Rs. 2,55,888/-	Rs. 89,55,519.96/-	Rs. 25,58,880/-	24/05/2023	30/05/2023

Terms and Conditions of Public Auction

- The E-auction Sale is being conducted online by the Authorised Officer through the website <https://sarfaesi.e-auctiontiger.net> under the provisions of SARFAESI Act with the aid and through public E-auction mode.
- The public E-auction will be conducted on the date and time mentioned herein above, when the secured asset/s mentioned above will be sold on "AS IS WHERE IS" BASIS & "AS IS WHAT IT IS" CONDITION.
- For participating in the public E-auction, intending purchasers/bidders will have to submit the details of payment of refundable Earnest Money Deposit of 10% of the reserve price of the secured assets along with copies of the PANCARD, Board Resolutions in case of company and Address Proof on or before **27.05.2023**.
- The EMD of all other bidders who did not succeed in the public E-auction will be refunded by LTF within 7 days of the closure of the public E-auction. The EMD will not carry any interest.
- The successful purchaser/bidder shall deposit the 25% (inclusive of EMD) of his/its offer by way of by way of D.D./P.O. favoring "L&T Finance Limited" payable at Mumbai on or before 18:00 hours on **30.05.2023** i.e., day of e-auction or on the next working day i.e., **31.05.2023**, which deposit will have to be confirmed by L&T Finance Limited, failing which the sale will be deemed have been failed and the EMD of the said successful bidder shall be forfeited. The balance amount i.e., 75% of purchase price payable shall be paid by the purchaser to L&T Finance Limited on or before the fifteenth day of confirmation of sale of immovable property or such extended period as per provisions of law.
- For inspection of property or more information, the prospective bidders may contact the authorised officer i.e., **Name - Prashant Patil, L&T Finance Ltd, Office: 6th Floor, Brindavan Building, Plot No 177, Kalina, CST Road, Near Mercedes Showroom, SantaCruz (East), Mumbai - 400 098 and Ankit Vij, contact No. 8668943242, L&T Finance Ltd, - Office: 6th Floor, Brindavan Building, Plot No 177, Kalina, CST Road, Near Mercedes Showroom, SantaCruz (East), Mumbai - 400 098.** At any stage of the E-auction, the Authorised Officer may accept/reject/modify/cancel the bid/offer or post-pone the E-auction without assigning any reason thereof and without any prior notice.
- The successful purchaser/bidder shall bear any statutory dues, taxes, fees payable, stamp duty, registration fees, etc. that is required to be paid in order to get the property conveyed/delivered in his/her/its favour as per the applicable law.
- The Borrower/Guarantors, who are liable for the said outstanding dues, shall treat this Sale Notice as a notice under Rule 8 (6) of the Security Interest (Enforcement) Rules, about the holding of above-mentioned public E-auction sale.
- The Borrower (s) /Co-Borrower(s)/Guarantor(s)/Mortgagor(s) are hereby called up on to pay the entire loan outstanding dues as mentioned above before the said E-auction date failing which the L&T Finance Ltd shall sale the property as per the provisions laid down in the SARFAESI ACT, 2002.
- The Borrower (s) /Co-Borrower(s)/Guarantor(s)/Mortgagor(s) public at large are hereby restrained from transferring by way of sale, lease or otherwise with the secured assets referred to in the notice without prior written consent of L&T Finance Limited.

Date: 13.05.2023
 Place: Badlapur

Sd/-
 Authorized Officer
 For L&T FINANCE LIMITED

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DIVYA AGRO CHEM PRIVATE LIMITED
OPERATING IN CHEMICAL INDUSTRY AT MAHAD, MAHARASHTRA
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN No.	Divya Agro Chem Private Limited U24219MH2009PTC1927769
2. Address of the registered office	Queens Lawn Premises CHS Ltd, SV Road, Plot no. 967, Vile Parle (West) Mumbai MH 400056 IN
3. URL of website	www.ibbi.gov.in
4. Details of place where majority of fixed assets are located	Mahad, Maharashtra
5. Installed capacity of main products/ services	-
6. Quantity and value of main products/ services sold in last financial year	May be sought by E-mail from Resolution Professional at given email id.
7. Number of employees/ workmen	1
8. Further details including latest available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be sought by E-mail from Resolution Professional at given email id.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Complete details may be sought by email at: clrp.dacpi@gmail.com
10. Last date for receipt of expression of interest	28th May, 2023
11. Date of issue of provisional list of prospective resolution applicants	07th June, 2023
12. Last date for submission of objections to provisional list	12th June, 2023
13. Process email ID to submit EOI	clrp.dacpi@gmail.com

Kamal Rajkumar Sharma
 IBBI/ IPA-001/ IP-P-01850-2019-2020-12870
Office No. 40, 1st Floor, 9/15, Morarji Vellji Building, Dr. M B Velkar Street, Marine Lines (E), Mumbai, Maharashtra - 400002
Date: 13th May, 2023
Place: Mumbai

PS IT INFRASTRUCTURE & SERVICES LIMITED
 CIN: L72900MH1982PLC027146
Regd. Office: Office No. 308, B2B Agarwal Centre, Near Malad Industrial Estate, Kanchpada, Mumbai - 400 064; Tel: +91 226271 1790;
Email: psitinfra@gmail.com; **Website:** www.psitinfrastructure.co.in

NOTICE OF 41ST ANNUAL GENERAL MEETING (AGM)

Notice is hereby given that the 41st Annual General Meeting (AGM) of the Members of the Company will be held on Friday, 9th day of June, 2023 at 1.30 PM, through Video Conferencing (VC) or other Audio Visual Means (OAVM) in compliance with the Circular No. 02/2022 dated 5th May 2022 and latest Circular No. 10/2022 dated 28.12.2022, issued by the Ministry of Corporate Affairs (MCA) and other applicable provisions of the Companies Act, 2013 and relevant Circulars issued by Securities & Exchange Board of India (SEBI). Members will be provided with the facility to attend the AGM through electronic means provided by the National Securities Depository Ltd. (NSDL). Members may access the same at <http://www.evoting.nsdl.com/>

The electronic copy of AGM Notice together with Annual Report 2022-23 has been sent only by electronic mode only; to those members whose email id is registered with the Company/ Depositories/Registrar Share Transfer Agent of the Company in accordance with the aforesaid MCA Circular and SEBI Circular. These documents shall also be made available on the Company website link <http://www.psitinfrastructure.co.in/annual-report.htm> as well as on the Stock Exchange website www.bseindia.com

Members will be able to cast their vote electronically on the businesses as set forth in the Notice of AGM either remotely (during remote e-voting period) or during the AGM (when window for e-voting will be activated on instructions of the Chairman).

If your email address is registered with the Company/Depository, the login credentials for remote e-voting are being sent on your registered email address. Please take note that same login credentials will be required for participating in the AGM through Video Conferencing and voting on Resolutions during the AGM.

If your email address is not registered, you are requested to get the same registered/updated by following the procedure given below -

- Members holding shares in demat form can get their email id registered by contacting their respective depository participant (DP).
- Members holding shares in physical form may register their email address and mobile number with Company RTA/Purva Share Registry (India) Private Limited (the RTA) by sending an email request at the email ID <support@purvashare.com> along with signed and scanned copy of the request letter providing the email address and mobile number, self-attested copy of PAN Card and copy Share Certificate for registering their email address and receiving Annual Report, AGM Notice and the e-voting instructions.

The voting instructions shall also be provided in the Notice of AGM which will be made available on the Company website www.psitinfra.co.in and on BSE website www.bseindia.com

For PS IT INFRASTRUCTURE & SERVICES LIMITED
 Sd/-
 Nikhil Agarwal
 Company Secretary

Place: Mumbai
 Date: May 12, 2023

CLASSIFIED CENTRES IN MUMBAI

Aryan Publicity
 Parel Village,
 Phone: 02-65881876
 Mobile: 9320111876

Bejay Ads.
 Opera House
 Phone : 23692926 / 56051035.

Colour Spot,
 Byculla (E),
 Phone : 23748048 / 23714748.

Fulrani Advtg. & Mktg.
 Antop Hill
 Phone: 24159061
 Mobile: 9769238274 / 9969408835

AZAD Publicity
 Mumbai Central
 9821204061

KITES Advertising,
 Tardeo AC Market,
 Bombay Central,
 Phone : 66375957 / 8,
 Mobile : 9324175957.

Ganesh Advertising,
 Abdul Rehman Street,
 Phone : 2342 9163 / 2341 4596.

J.K. Advertisers,
 Hornimal Circle,
 Fort,
 Phone : 22663742.

Mani's Agencies,
 Opp.G.R.O.
 Fort,
 Phone : 2263 00232,
 Mobile : 9892091257.

Maniyot Ads,
 Curry Road (E)
 Phone : 24700338,
 Mobile : 9824060262.

OM Sai Ram Advtg.,
 Curry Road
 Mobile: 9967375753

Pinto Advertising,
 Mazgaon,
 Phone : 23701070,
 Mobile : 9869040181.

Premier Advertising,
 Mumbai Central
 Mobile: 9819891116

Sarjan Advertising,
 Tardeo,
 Phone : 66626983

Sanjeet Communication
 Fort,
 Phone : 40024682/ 40792205.

S. Arts Advtg.
 Masjid
 Phone : 23415111

Yagarambha Advertising,
 Gurgaon,
 Phone : 2386 8065,
 Mobile : 9869074144.

Ambition Advertising,
 Prabhadevi,
 Phone : 24210792 / 94.

B. Y. Padhye Publicity,
 Dadar (W)
 Phone : 2422 9241/
 2422 0445.

financialexp.epap.in

MANAPPURAM HOME FINANCE LIMITED
FORMERLY MANAPPURAM HOME FINANCE PVT LTD
 CIN : U65923K12010PIC039179
Regd Office : IV/470A (OLD)W/638A(NEW) Manappuram House Valpad Thiruvur, Kerala 680567
Corp Office : Manappuram Home Finance Limited, Third Floor, Unit No. 301 to 315, A Wing, Kanakia Wall Street, Andheri-Kurla Road, Andheri East, Mumbai 400093, Maharashtra. **Phone No.** 022-66211000, **Website :** www.manappuramhomefin.com

DEMAND NOTICE

A notice is hereby given that the following borrower/s have defaulted in the repayment of principal and interest of the loan facility obtained by them from the Company and the loans have been classified as Non-Performing Assets (NPA). The notice dated were issued to them under Section 13 (2) of Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act-2002 on their last known addresses as provided to the company by them, that in addition thereto for the purposes of information of the said borrowers enumerated below, the said borrowers are being informed by way of this public notice.

Sr. No.	Name of the Borrower/ Co-Borrower/ Loan Account Number / Branch	Description of Secured Asset in respect of which Interest has been created	NPA Date	Demand Notice Date/ Outstanding Amount
1	Vinay Sadanand Pawar, Vidya Vinay Pawar, Sadanand Tukaram Pawar, Shrutika Shashil Palande/ NLAP0021001102/KALYAN	Building No B2 Flat No-8 Saraswati Co Op Soc Chandra Bhusan Complex, Ganpati Mandir Road, Manda Village, Titwala East, Kalyan, P.O. Titwala, Thane, Maharashtra, Pin: 421605	18-04-2023	24-04-2023 & Rs.645410/-

The above borrower/s are advised to make the payments of outstanding within period of 60 days from the date of issuance of notice U/s. 13 (2), failing which further steps will be taken after expiry of 60 days from the date of issuance of notice U/s. 13 (2) dated mentioned above as per the provisions of Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002

Date : 13.05.2023
Place: Maharashtra
 Sd/-
 Authorised Officer
 Manappuram Home Finance Ltd

BHARAT SEATS LIMITED
 CIN: L34300DL1986PLC023540
Regd. Office : 1, Nelson Mandela Road, Vasant Kunj, New Delhi- 110070
WEBSITE: www.bharatseats.com; **E-mail:** seats@bharatseats.net **Phone:** +91 9643339870-74; **Fax:** 0124-2341188
 (Rs. in lakhs except per share data)

STATEMENT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED MARCH 31, 2023

S. No.	Particulars	Quarter Ended		Year Ended	
		31.03.2023 (Audited)	31.12.2022 (Unaudited)	31.03.2023 (Audited)	31.03.2023 (Audited)
1	Total Income from Operations	29,477.57	22,062.02	26,232.45	105,513.74
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	1,050.95	647.64	981.83	2,963.09
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	1,050.95	647.64	981.83	2,963.09
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	736.86	475.01	744.19	2,154.64
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	740.31	479.35	755.45	2,171.07
6	Equity Share Capital	628.00	628.00	628.00	628.00
7	Other Equity (Reserves) (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the year	-	-	-	14,005.58
8	Earnings Per Share (of Rs. 2/- each) (for continuing and discontinued operations) (In Rs.) -				
	(a) Basic (Rs.)	2.35	1.51	2.37	6.86
	(a) Diluted (Rs.)	2.35	1.51	2.37	6.86

Notes:

- The above is an extract of the detailed format of Quarterly/ Annual Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/ Annual Financial Results are available on the websites of the Stock Exchange(s), www.bseindia.com, and on the Company's website www.bharatseats.com.
- The above financial results of Bharat Seats Limited ("the Company") have been prepared in accordance with Indian Accounting Standards (Ind-AS) as prescribed under section 133 of the Companies Act, 2013 read with Rule 3 of the Companies (Indian Accounting Standards) Rules, 2015 as amended.
- The above financial results have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on 11th May, 2023.

For and on behalf of the Board of Directors
 Sd/-
 (Rohit Relan)
Chairman and Managing Director
PLACE: Bengaluru
DATE: Thursday, May 11, 2023

kotak
Kotak Mahindra Bank Limited
 CIN - L65110MH1985PLC038137
Registered Office: 27BK, C 27, G Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051.
Tel: +91 22 6166 0001, **Fax:** +91 22 6713 2403
Website: www.kotak.com **Email:** KotakBank.Secretarial@kotak.com

NOTICE is hereby given that the below mentioned share certificate(s) of the Bank have been lost/misplaced and the holder(s) thereof have applied to the Bank for effecting issue duplicate certificate(s).

Any person who has a claim in respect of the said shares should lodge his/her claim with the Bank's Registrars & Transfer Agent, KFin Technologies Limited at Selenium building, Tower-B, Plot No.31 & 32, Financial District, Nanakramguda, Serilingampally, Hyderabad-500032 within 7 days from the date of this Notice, failing which the Bank will proceed to issue a Letter of Confirmation (in lieu of duplicate certificate(s)) to the concerned holder(s), in accordance with the applicable provisions of law, without any further intimation:

Folio No.	Name of the holder(s)	Certificate No.	Distinctive Nos. From	To	No. Of Shares
KMF801710	Lakshminarayana Kunapu I / Padma Kunapuli	180160	17980901	17981000	100
		297453	29611920	29612019	100
		507937	230272928	230273527	600
KMF800679	V B Ramani	179129	17877801	17877900	100
		806976	918198732	918198931	200
KMF071383	Ganesh Chintamani Deo / Vaishali Ganesh Deo	163055	16270401	16270500	100
		258913	25769654	25769753	100
		314384	41097669	41097735	67

For KOTAK MAHINDRA BANK LIMITED
 Sd/-
Avan Doomasia
 Senior Executive Vice President & Company Secretary
 Mumbai, 12th May, 2023

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. CARBONTREE INDUSTRIES PRIVATE LIMITED (IN LIQUIDATION)

Sr. No.	PARTICULARS	DETAILS
1	Name of Corporate Debtor	Carbontree Industries Private Limited
2	Date of incorporation of Corporate Debtor	26.05.2009
3	Authority under which Corporate Debtor is incorporated / Registered	Registrar of Companies-Mumbai
4	Corporate Identity No. of corporate debtor	U74140MH2009PTC192683
5	Address of the registered office and principal office (if any) of corporate debtor	192, 19 th floor, Yughdharma, Link Road, Goregaon (W), Mumbai-400 062, MH.
6	Date of closure of Insolvency Resolution Process	27.04.2023
7	Liquidation commencement date of corporate debtor	28.04.2023
8	Name and registration number of the insolvency professional acting as liquidator	Name : Rakesh Bothra Reg. No. IBBI/PA-001/IP-P-01758/2019-2020/12675
9	Address and e-mail of the liquidator, as registered with the Board	Address : 119-A, 1 st Floor, Vinay Bhavaya Complex, 159, C. S. T. Road, Kalina, Santacruz (E), City : Mumbai, Maharashtra-400 098 Email : ip.rakeshbothra@gmail.com
10	Address and e-mail of the liquidator, as registered with the Board	Address : 119-A, 1 st Floor, Vinay Bhavaya Complex, 159, C. S. T. Road, Kalina, Santacruz (E), City : Mumbai, Maharashtra-400 098 Email : carbontree.liquidation@gmail.com
11	Last date for submission of claims	28.05.2023

Notice is hereby given that the National Company Law Tribunal MUMBAI BENCH IV in C.P. (IB) No. 1972/MB/2019 has ordered the commencement of liquidation of the **M/s. Carbontree Industries Private Limited** on 28.04.2023.

The stakeholders of **M/s. Carbontree Industries Private Limited** are hereby called upon to submit their claims with proof on or before 28.05.2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Rakesh Bothra
Liquidator - Carbontree Industries Private Limited
Date : May 12, 2023
Place : Mumbai

SALE NOTICE
SHREE RADHE METALIKS PRIVATE LIMITED (IN LIQUIDATION)
 Liquidator: Mr. Prabhakar Kumar
Registered Office: 512, Ashirwad Building, 64E, Ahmedabad Street, Carnac Bunder, Masjid Bunder Mumbai City Maharashtra 400009 India
Email ID: clrp.srmpl@gmail.com / prabhakar_acs@rediffmail.com
Contact No.: +91 9810011532
Escalation: If the query is not responded on the phone number given above, then Text or WhatsApp message can be sent to +91-9810011532

E-AUCTION
 Sale of Assets under Insolvency and Bankruptcy Code, 2016
Date and Time of E-Auction: 14th June, 2023 at 3:00 pm IST to 5:00 pm IST
Date of Submission of EMD: 12th June, 2023
Date of Inspection or Due Diligence: on or before 09th June, 2023
 (With unlimited extension of 5 minutes each)

Sale of Assets and Properties owned by Shree Radhe Metaliks Private Limited (in Liquidation) forming part of Liquidation Estate formed by the Liquidator, appointed by the Hon'ble National Company Law Tribunal, Mumbai Bench IV, vide order dated 24th March, 2023. The sale will be done by the undersigned through the e-auction platform <https://ncltauction.auctiontiger.net>

Block	Assets	Reserve Price (In ₹)	EMD Amt. (In ₹)	Incremental Value (In ₹)
A	Sale of the Corporate Debtor as a going concern, Land and Building: Office No. 512 located at 5th Floor of "Ashirwad Building" developed by Ashirwad Premises Co-operative Society Ltd. on Plot No. 641E, Princess Dock Division, Ahmedabad Street, Carnac Bunder, Mumbai-400009	40,09,929	4,00,993	1,00,000
B	Sale of Land and Building on standalone basis: Office No. 512 located at 5th Floor of "Ashirwad Building" developed by Ashirwad Premises Co-operative Society Ltd. on Plot No. 641E, Princess Dock Division, Ahmedabad Street, Carnac Bunder, Mumbai-400009 on standalone basis.	16,60,000	1,66,000	100,000
C	Sale of Vehicle on standalone basis: Hyundai Creta (1.6 CRDIAT SX) on a Standalone basis	7,95,000	79,500	10,000
D	Sale of Securities or financial Assets on standalone basis : It Includes Non-current Investment, Trade Receivables on a Standalone basis;	15,54,929	1,15,493	50,000

Terms and Condition of the E-auction are as under

- E-Auction will be conducted on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS BASIS" through approved service provider MIS E-procurement Technologies Limited (Auction Tiger).
- THE COMPLETE AND DETAILED INFORMATION ABOUT THE ASSETS OF THE COMPANY ARE AVAILABLE IN THE "E-AUCTION PROCESS DOCUMENT", WHICH IS AVAILABLE ON THE WEBSITES i.e. <https://ncltauction.auctiontiger.net>. THIS SALE NOTICE MUST BE READ ALONGWITH THE "E-AUCTION PROCESS DOCUMENT" TO GET THE COMPLETE INFORMATION.
- The Complete E-Auction process document containing details of the Assets, online e-auction Bid Form, Declaration and Undertaking Form, General Terms and Conditions of online auction sale are available at <https://ncltauction.auctiontiger.net>. Contact: Mr. Ramprasad at +91-6351896834/079-61200586 & 6351896834 ramprasad@ncltauctiontiger.net / nclta.gyanji@ncltauctiontiger.net support@ncltauctiontiger.net (On going to the link <https://ncltauction.auctiontiger.net>) interested bidders will have to search for the mentioned company by using either one of the two options, (i) Company's name (Shree Radhe Metaliks Private Limited), or by (ii) State and property type).
- a) In case there is at least one Eligible Bidder for Block A, the e-auction of all other blocks will stand cancelled and EMD received for all other Blocks, if any, will be returned to the respective bidders;
- b) In case, there is no eligible bidder for Block A, then Piece Meal Sale shall be opted by the liquidator to sale the assets of block B to D. Hence, Assets of Block B to D shall be sold on Standalone Basis. In case, the bidding for any block is cancelled, then the eligible Bidders who have submitted their bid documents for such block(s) shall be informed about cancellation and all such Bidders shall have an option to revise their bid documents and the EMD and participate in the bidding for Block A or Block B, C and D on standalone basis, as the case may be, provided they confirm the same in writing within 3 (three) days from the date of receipt of information about cancellation of bids from the Liquidator and pay the balance EMD, if any. However, no fresh EMD for participation in Block B to Block D, shall be entertained after 12th June, 2023.
- The intending bidders, prior to submitting their bid, should make their independent inquiries regarding the title of property, dues of local taxes, electricity and water charges, maintenance charges, if any and inspect the property at their own expenses and satisfy themselves. The properties mentioned above can be inspected by the prospective bidders at the site with prior appointment, contacting Mr. Prabhakar Kumar.
- The Name of the Eligible Bidders will be determined by the Liquidator to participate in e-auction on the portal (<https://ncltauction.auctiontiger.net>). The e-auction service provider (Auction tiger) will provide User ID and password by email to eligible bidders.
- In case, a bid is placed in the last 5 minutes of the closing time of the e-auction, the closing time will automatically get extended for 5 minutes with unlimited extension. The bidder who submits the highest bid amount (not below the reserve price) on closure of e-auction process shall be declared as the Successful Bidder and a communication to that effect will be issued through electronic mode which shall be subject to approval by the Liquidator.

Sd/-
Prabhakar Kumar
 Liquidator, Shree Radhe Metaliks Private Limited- In Liquidation
IBBI Regn. No.: IBBI/PA-002/IP-P/00774/2018-2019/12373
Address for correspondence: Building No. 1, 3rd Floor, Shiva Enclave, Pitampura, New Delhi-110034
Email ID: prabhakar_acs@rediffmail.com | **Contact No.:** +91 9810011532
Date : 13/05/2023
Place: Mumbai

CENTRAL RAILWAY
TENDER NOTICE
Various Works
Tender Notice No. 54/2023-24, Dated: 09.05.2023. For & on behalf of President of India, Sr. Divisional Materials Manager, Central Railways, Mumbai Division, Mumbai

२० किंवा २१ मे रोजी मंत्रिमंडळाचा विस्तार

■ अमरावती

अपक्ष आमदार बच्चू कडू यांनी मंत्रिमंडळ विस्ताराबाबत महत्त्वाचे वक्तव्य केले. २० किंवा २१ तारखेला मंत्रिमंडळाचा विस्तार होईल, असे बच्चू कडू यांनी म्हटले. या सोबतच मुख्यमंत्री एकनाथ शिंदे आणि उपमुख्यमंत्री देवेंद्र फडणवीस यांनी शब्द दिला आहे. त्यामुळे मला सुद्धा मंत्रिपद मिळणार, असा दावाही त्यांनी यावेळी केला.

‘एकनाथ शिंदे यांना बहुमत होते. त्यांनी कागदोपरी यशस्वी लढा

जिंकला.

व्यवस्थित नियोजन केले. त्यांना सगळ्यांचे पाठबळ आहे,’ अशी प्रतिक्रिया कडू यांनी महाराष्ट्राच्या सत्तासंघर्षाच्या निकालाबाबत दिली. ते पुढे



म्हणाले, ‘आता मंत्रिमंडळ विस्ताराला कोणतीही अडचण नसावी. त्यामुळे लवकरच मंत्रिमंडळाचा विस्तार व्हायला पाहिजे.

आमदार बच्चू कडूचा दावा

लोकांची कामे निकाली निघावीत यासाठी लवकर मंत्रिमंडळाचा विस्तार होयला पाहिजे. माझ्या कानावर आले आहे की, २० किंवा २१ तारखेला मंत्रिमंडळाचा विस्तार होईल आणि ते गरजेचेही आहे. एकेका मंत्राला पाच ते सहा पालकमंत्रिपद आणि खाती दिल्याने लोकांची म्हणावी तशी कामे होत नाहीत. कोणाला मंत्री बनवतात हा नंतरचा भाग, पण विस्तार होणे महत्त्वाचे आहे. आता विस्तार झाला नाही तर मग २०२४ नंतरच विस्तार होईल असे मला वाटते.’

चंद्रपुरात काँग्रेस नेत्यावर गोळीबार हल्लेखोर कारमध्ये दबा धरून होते

■ चंद्रपूर

काँग्रेसचे नेते आणि चंद्रपूर जिल्हा मध्यवर्ती सहकारी बँकेचे अध्यक्ष संतोष रावत

संपूर्ण घटना सीसीटीव्हीत कैद

यांच्यावर काल गुरुवारी रात्री गोळीबार करण्यात आला. सुदैवाने संतोष रावत या हल्ल्यातून थोडक्यात बचावले. गोळी त्यांच्या डाव्या हाताला लागून गेल्याने ते जखमी झाले आहेत. ही गोळीबाराची संपूर्ण घटना सीसीटीव्हीत कैद झाली आहे.

हल्लेखोरांनी गोळीबार करून

गाडीतून पळ काढला. हल्लेखोर हे गोळीबार करण्यासाठी आधीच कामध्ये दबा धरून बसले होते. या हल्ल्याप्रकरणी संतोष रावत यांनी स्थानिक पोलीस ठाण्यात तक्रार दाखल केली आहे. या प्रकरणी सीसीटीव्ही फूटजे तपासण्यात येत असून, हल्ला करत असतानाची घटना सीसीटीव्हीत कैद झाली आहे. गोळीबाराचे कारण अद्याप समोर आलेले नाही. संतोष रावत हे चंद्रपूर जिल्हा मध्यवर्ती सहकारी बँकेच्या स्थानिक शाखेतून स्कूटीवरून घरी जात होते. तेव्हा बँकेसमोर काही अंतरावर हल्लेखोर दबा धरून बसले होते. त्यातील बुरखाधारक व्यक्तीने संतोष रावत यांच्यावर गोळीबार केला.

‘शासन आपल्या दारी’ राज्यस्तरीय अभियान मुख्यमंत्र्यांच्या हस्ते सातान्यात शुभारंभ

■ मुंबई

सर्वसामान्यांची कामे स्थानिक पातळीवर व्हावीत, त्यांना विविध योजनांचे लाभ मिळावेत यासाठी सरकार थेट जनतेच्या दारी जाणार आहे. यासाठी मुख्यमंत्री एकनाथ शिंदे यांच्या संकल्पनेनेतून राज्यात ‘शासन आपल्या दारी’ हे अभियान राबवण्यात येत आहे. या अभियानाचा राज्यस्तरीय शुभारंभ उद्या सातारा जिल्ह्यातील दौलतनगर येथे मुख्यमंत्र्यांच्या हस्ते होणार आहे. या कार्यक्रमाला उपमुख्यमंत्री देवेंद्र फडणवीस, राज्य उत्पादन शुल्क मंत्री आणि पालकमंत्री शंभूराज देसाई, खासदार डॉ. श्रीकांत शिंदे उपस्थित राहणार आहेत.

राज्यात ‘शासन आपल्या

दारी’ अभियानांतर्गत नागरिकांना विविध शासकीय योजनांचे लाभ आणि विविध महत्त्वाची कागदपत्रे एकाच ठिकाणी मिळणार आहेत. राज्यभर या अभियानाची प्रभावी अंमलबजावणी होण्यासाठी मुख्यमंत्री सचिवालयात जनकल्याण कक्ष सुरू करण्यात आला आहे. या कक्षामार्फत राज्यातील अभियानाचे समन्वय करण्यात येणार आहे. जिल्हा पातळीवर जिल्हाधिकारी या अभियानाचे प्रमुख आहेत. त्यांच्या माध्यमातून जिल्हा आणि तालुका पातळीदेखील जनकल्याण कक्ष स्थापन करण्यात येणार आहेत. स्वातंत्र्याच्या अमृत महोत्सवानिमित्त प्रत्येक जिल्ह्यातून किमान ७५ हजार लाभार्थ्यांना विविध योजनांचा थेट लाभ दिला जाणार आहे. यासाठी

जिल्हा, तालुकास्तरावर २ दिवसीय कार्यक्रमांचे आयोजन करण्यात येणार आहे.

‘शासन आपल्या दारी’ अभियानाच्या शुभारंभाच्या निमित्ताने दौलतनगर येथे बेरोजगार तरुण-तरुणींसाठी ‘पंडीत दीनदयाळ उपाध्याय महारोजगार मेळावा’ आयोजित करण्यात आला आहे. या परिसरातील युवावर्गाला ‘शासन आपल्या दारी’ अभियानाच्या निमित्ताने रोजगार उपलब्ध होणार आहे. तसेच सातारा जिल्ह्यातील नागरिकांच्या सुुद्ध आरोग्यासाठी ‘मोफत महाआरोग्य शिबीर’ आयोजित करण्यात आले आहे. या शिबिरातून गरजू रुग्णांच्या विविध आजारांवर मोफत उपचार करण्यात येणार आहेत.

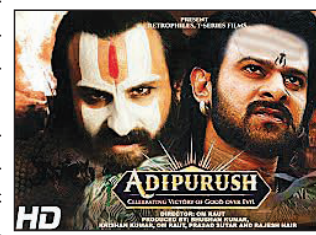
आदिपुरुष आधी आम्हाला दाखवा सनातनची सेन्सॉर बोर्डाकडे मागणी

■ मुंबई

दिव्यदर्शक ओम राऊत यांचा ‘आदिपुरुष’ चित्रपटाचा ट्रेलर प्रदर्शित झाला असून, तो अल्पावधीतच प्रचंड लोकप्रियही झाला आहे. याआधी आदिपुरुषचा टीझर आला होता, तेव्हा त्यातील व्यक्तिरेखेवरून मोठा वाद झाला होता. आता हा चित्रपट प्रदर्शित होण्यापूर्वी आम्हाला दाखवा, अशी मागणी सनातन धर्माचे प्रचारक संजय तिवारी यांनी सेंट्रल बोर्ड ऑफ फिल्म सर्टिफिकेशन बोर्डाकडे केली.

संजय तिवारी यांनी सीबीएफसी बोर्डाला पत्र लिहिले असून, आदिपुरुष प्रदर्शित होण्यापूर्वी आमच्यासाठी त्याचे

स्क्रिनिंग आयोजित केले जावे, अशी भूमिका घेतली आहे. संजय तिवारी यांनी मुंबई उच्च न्यायालयामध्ये आदिपुरुष



विरोधात याचिकाही दाखल केली आहे. याचिकाकर्त्यांनी या चित्रपटातील दृश्यांमध्ये गंभीर चुका आहेत. तो या चुकांसहित प्रदर्शित झाला तर लोकांच्या भावना दुखावण्याची शक्यता आहे. त्यामुळे तो चित्रपट प्रदर्शनापूर्वी आम्हाला

दाखवण्यात यावा, अशी मागणी याचिकेत करण्यात आली आहे. आदिपुरुषला जर कोणत्याही विरोधाला सामोरे जायचे नसेल, तर त्यांनी १६ जून पूर्वी आमच्यासाठी खास स्क्रिनिंगचे आयोजन करावे. नाहीतर त्यावरून वाद, संघर्ष होण्याची शक्यता अधिक आहे. असे त्या याचिकेमध्ये म्हटले आहे. प्रभास आणि क्रिती सॅनन, सैफ अली खान यांची प्रमुख भूमिका असलेला आदिपुरुष हा १६ जून रोजी प्रदर्शित होणार आहे.

गेल्या दोन वर्षांपासून या चित्रपटाची मोठ्या प्रमाणावर चर्चा आहे. ओम राऊत यांनी देखील आपल्याला या चित्रपटाविषयी खूप अपेक्षा असल्याचे म्हटले होते.

मावळातील उद्योगपती किशोर आवरेंची हत्या

■ मावळ

मावळ तालुक्यातील उद्योगपती व तळेगाव दाभाडे येथील जनसेवा विकास समितीचे संस्थापक किशोर आवारे यांच्यावर आज भरदुपारी तळेगाव शहरातील मारुती मंदिर चौकात गोळीबार तसेच कोयत्याने वार केला गेला. यात त्यांचा मृत्यू झाला आहे.

जनसेवा विकास समितीच्या माध्यमातून तळेगाव शहरात विविध सामाजिक उपक्रमांद्वारे



समाजाशी नाळ जोडलेल्या किशोर आवारे यांनी सहा वर्षांपूर्वी झालेल्या तळेगाव नगरपरिषद निवडणुकीत जनसेवा विकास समितीचे नगरसेवक निवडून आणून राजकारणातील आपले स्थान पक्के केले होते. आज भरदुपारी अज्ञात हल्लेखोरांनी आवारे यांच्यावर गोळीबार व कोयत्याने वार

उपवन तलावात आणखी एक मृतदेह आढळला

■ ठाणे

ठाण्यातील उपवन तलावात चार दिवसांपूर्वी ६७ वर्षीय महिलेचा मृतदेह आढळला होता. ही घटना ताजी असतानाच शुक्रवारी सकाळी एक ३० वर्षीय व्यक्तीचा मृतदेह आढळल्याने उपवन परिसरात खळबळ

उडाली. या व्यक्तीची अद्याप ओळख पटली नसल्याची माहिती ठाणे महापालिकेच्या आपत्ती व्यवस्थापन विभागाने दिली. उपवन तलावात मृतदेह तरंगत असल्याचे समजताच स्थानिकांनी आपत्ती व्यवस्थापन विभागाला माहिती दिली. व्यवस्थापन विभागाच्या

पथकाने तलावातून या व्यक्तीचा मृतदेह बाहेर काढला. या व्यक्तीची ओळख पटली नाही. चार दिवसांपूर्वी ठाण्याच्या उपवन तलावातील नौका विहार आणि गणपती मंदिराच्या बाजूला महिलेचा मृतदेह तरंगताना आढळला होता.

महामार्गावर थांबलेल्या दोन कंटेनरसह १६ कार जळून खाक

■ निपाणी

पुणे-बंगळूर राष्ट्रीय महामार्गाला लागून असणाऱ्या हिटणी फाटा येथे पेट्रोल पंपांशेजारी धाब्यावर थांबलेल्या दोन कंटेनरना अचानक आग लागली. ही घटना शुक्रवारी दुपारी १२.३० च्या सुमारास घडली. या आगीत कंटेनरमध्ये असलेल्या १६ कारसह दोन कंटेनर जळून खाक झाले आहे. या घटनेत कोणतीही जीवितहानी झाली नाही. चेन्नई येथून अहमदाबादला नवीन कार घेऊन जाणारे दोन कंटेनरचे चालक जेवणासाठी धाब्यावर थांबले

महाराष्ट्र औद्योगिक विकास महामंडळ
(महाराष्ट्र शासन अंगिकृत)
ई निविदा सूचना क्र. १३/२०२३ - २०२४ (मुंबई)
म.औ.वि.महामंडळातर्फे खालील कामांकरिता ई निविदा सूचना मागविण्यात येत आहेत.

अ. क्र.	कामाचे नांव	अंदाजित रक्कम रुपये
१.	रत्नागिरी पाणीपुव्हटा योजना... हरवेटी जॅकवेल येथे १०१० कॅव्हिएट डीजी संय उभारणे, २५० अक्षरीती ३ फ्लोमोर बनवणेदीच्या व्हीटी पॉपिंग मशिनचेचे अनुषंगीक कामासह नुतनीकरण करणे.	रु. ८,८६,१३,८३३.००

उपरोक्त कामांकरिता निविदा प्रपत्र दिनांक १५/०५/२०२३ ते दिनांक ०८/०६/२०२३ पर्यंत महामंडळाच्या <http://www.mcidindia.org> या संकेतस्थळावर उपलब्ध असतील. इच्छुकानी वरील कामाबाबत दिनांक ३१/०५/२०२३ पूर्वी त्यांचे प्रश्न महामंडळाच्या संकेत स्थळावर नोंदवावेत. कंत्राटदारांच्या मुद्यांचे निराकरण / महामंडळाचा खुलासा दिनांक ३०/०५/२०२३ यामुन महामंडळाच्या संकेत स्थळावर उपलब्ध होईल.

बृहन्मुंबई महानगरपालिका
क्र. एसडी/२१८/ए.ई (एसडब्ल्यूएम) /डी/दिनांकित १२/०५/२०२३
ई-निविदा सूचना

निविदा दस्तावेज नाव	बोली क्र. ७२०००५२४६१
संघटनेचे नाव	बृहन्मुंबई महानगरपालिका
विषय	डी वॉर्डमध्ये पोर्टेबल व्हर्टिकल टाईल्स क्लिनिंग मशिनस पुरविणे.
निविदा किंमत	रु.१५००/- + १८% जीएसटी
ई-निविदा मूल्य (अंदाजित मूल्य)	बाब दर निविदा
बोली सुरक्षा अनामत/इस्टे	रु. २३,८००/-
निविदा वितरण आणि विक्रीची तारीख	१३.०५.२०२३ रोजी १५:०० वा. पासून
निविदा विक्रीची अंतिम तारीख व वेळ	१९.०५.२०२३ रोजी १२:०० वा. पर्यंत
लिफाफा ए, बी आणि सी सादरीकरण (ऑनलाईन) आणि बोली सुरक्षा अनामत स्वीकृती	१९.०५.२०२३ रोजी १५:०० वा. पर्यंत
बोली-पूर्व सभा	लागू नाही
लिफाफा ए उघडेल	१९.०५.२०२३ रोजी १६:०० वा. नंतर
लिफाफा बी उघडेल	१९.०५.२०२३ रोजी १६:०५ वा. नंतर
लिफाफा सी उघडेल	२४.०५.२०२३ रोजी १६:०० वा. नंतर
संपर्कचा पत्ता	कार्यालय : सहायक आयुक्त ‘डी’ वॉर्ड, जोबनपुत्रा कंपाऊंड, नाना चौक, मुंबई - ४०० ००७
बोली उघडण्याचे स्थळ	सहा. अभि. (घ. क. व्य.) ‘डी’ वॉर्ड कार्यालयामध्ये ऑनलाईन

सदर निविदा दस्तावेज अहस्तांतरणीय आहेत. ब्रुम्पाने कोणतेही कारण न दर्शविता उपरोक्त विषयासाठी प्राप्त कोणताही अर्ज स्वीकारण्याचा किंवा कोणता अथवा सर्व अर्ज फेटाळण्याचा अधिकार राखून ठेवला आहे.

सही/-
ए. ई. (एसडब्ल्यूएम) डी वॉर्ड
पीआरओ/३४७/जाहि./२०२३-२४
वेळेत निदान, वाचवी प्राण.

महाराष्ट्र शासन
कार्यकारी अभियंता यांचे कार्यालय,
मध्य मुंबई (सा.बां.) विभाग, गणपत जाधव मार्ग,
वरळी, मुंबई - ४०० ०१८.

Email:- centralmumbai.ee@mahapwd.gov.in
मा.क्र.का.अ./मु.वि./ई-निविदा/ २२३६
दिनांक:- ०४/०५/२०२३

ई- निविदा सूचना क्रमांक ०३ सन २०२३-२४

कार्यकारी अभियंता, मध्य मुंबई (सा.बां.) विभाग, वरळी, मुंबई कार्यालयीन दूरध्वनी क्रमांक २४९३१९०२ / २४९३६४०४ सदर कामासाठी असलेल्या निविदा अटी व शर्ती प्रमाणे पात्रता प्राप्त अनुभवी कंत्राटदाराकडून ‘बी-१’ नमुन्यातील निविदा ई-निविदा प्रणालीद्वारे (ऑनलाईन) निविदा मागवित आहेत. निविदा कागदपत्र शासनाच्या संकेतस्थळावर <http://mahatenders.gov.in> येथून डाऊनलोड करण्यात यावी.

अ. क्र.	कामाचे नाव	रक्कम (कोटीमध्ये)
१	पु.ल.देशपांडे,महाराष्ट्र कला अकादमी, प्रभादेवी, मुंबई संकुलातील प्रशासकीय इमारतीची अंतर्गत व बाह्य संरचनात्मक दुरुस्ती, मजबुतीकरण करणे.	४.४१
२	पु.ल.देशपांडे, महाराष्ट्र कला अकादमी, प्रभादेवी, मुंबई संकुलातील रविंद्र नाटय मंदिर इमारतीची अंतर्गत व बाह्य संरचनात्मक दुरुस्ती, मजबुतीकरण करणे.	३.४५
३	पु. ल. देशपांडे, महाराष्ट्र कला अकादमी, प्रभादेवी, मुंबई संकुलातील रविंद्र नाटय मंदिर इमारतीची अंतर्गत व बाह्य नुतनीकरण करणे.	३.२५
४	पु.ल.देशपांडे,महाराष्ट्र कला अकादमी, प्रभादेवी, मुंबई या इमारतीमधील वाहनतळाची दुरुस्ती करणे व इतर अनुषंगिक कामे करणे.	२.१६
५	पु.ल.देशपांडे,महाराष्ट्र कला अकादमी, प्रभादेवी, मुंबई संकुलातील प्रशासकीय इमारतीची अंतर्गत व बाह्य नुतनीकरण करणे.	७.३०

ई-निविदा उपलब्ध कालावधी-

दिनांक १२/०५/२०२३ रोजी १५.०० वाजता ते दिनांक १८/०५/२०२३ रोजी १५.०० पर्यंत

ई-निविदा पूर्व बैठक

दिनांक १५/०५/२०२३ रोजी दुपारी १५.०० वाजता (मुख्य अभियंता, मुंबई सा.बां. प्रादेशिक विभाग, मुंबई ४ था मजला, बांधकाम भवन, फोर्ट, मुंबई यांच्या दाननात)

ई-निविदा उघडणे (शक्य झाल्यास)

दिनांक १९/०५/२०२३ रोजी १५.०० वाजता (अधीक्षक अभियंता, मुंबई सा.बां.) मंडळ विभाग, यांचे कार्यालय, ५ वा मजला, बांधकाम भवन, फोर्ट, मुंबई)

खालील संकेतस्थळावरून ई-निविदाची सर्व माहिती उपलब्ध आहे.
१. <http://mahapwd.gov.in> २. <http://mahatenders.gov.in>
(सदर निविदेसुधनेमध्ये काही बदल होत असल्यास वरील वेब साईटवरती कळविण्यात येईल.)
३. कार्यकारी अभियंता, मध्य मुंबई (सा.बां.) विभाग, वरळी, मुंबई कार्यालयातील सूचना फलक.

सही/-
कार्यकारी अभियंता,
मध्य मुंबई (सा.बां.) विभाग,
वरळी, मुंबई.

आरओसी-२०२३-२४/क्र.-५/सी ७०७

मुंबई गृहनिर्माण व क्षेत्रविकास मंडळ, म्हाडाचा विभागीय घटक

निविदा क्र. ०२/२०२३-२०२४

निविदा

कार्यकारी अभियंता, विद्युत विभाग, म्हाडाचा विभागीय घटक, गृहनिर्माण भवन, २रा मजला, कलानगर, वांद्रे पूर्व, मुंबई-४०००५१. यांचे मार्फत मुंबई गृहनिर्माण व क्षेत्रविकास मंडळ (म्हाडातील एक घटक) यांच्या मार्फत ब-१ नमुन्यात टबेवारी पध्दतीने विना अटीबाबतची निविदा मागविण्यात येत आहे.

निविदा क्र.	कामाचे नाव	अंदाजपत्रकाची रक्कम रु.	इसारा रक्कम रु.१०% अंदाजपत्रकाच्या किमतीपुढवा	सुरक्षा अनामत रक्कम १% अंदाजपत्रकाच्या दराच्या	कंत्राटदाराचा वर्ग	निविदेची रक्कम रु.१०% जीएसटीसह	काम पूर्ण करण्याचा कालावधी
१.	म्हाडा इमारती मधील सर्व्हर, युपीएस रुम सर्व इलेक्ट्रिकल पॅनेल मध्ये अग्निप्रसारा उद्देगामादी अग्निशमन मिलिडार्लेस (गॅस आधारित) प्रणालीच्या पुर्वदा आणि बसविणेबाबत	८,११,५३१/-	८११,५००	१७०००/-	सुवाताली ५०% आणि ५०% देयकमार्फत	५९०/-	१ महिने
२.	म्हाडा कार्यालय इमारती येथे नवीन इलेक्ट्रिकल पॅनेल आणि संबंधित विद्युतीकरण काम व गंधीनगर बाजूच्या मुख्य मीटर केबिनचे नुतनीकरण करणेबाबत	९,४८,५२२/-	९४८,५००	१९०००/-	सुवाताली ५०% आणि ५०% देयक मार्फत	५९०/-	१५ दिवस

निविदेचे वेळापत्रक:-

अ.क्र.	वर्ण	कालावधी
१.	निविदा प्रसिध्दीचा दिनांक	१५/०५/२०२३ सकाळी ११.०० वाजता
२.	निविदा विक्रीचा दिनांक	१५/०५/२०२३ सकाळी ११.१५ वाजता
३.	निविदा विक्रीचा अंतिम दिनांक	२२/०५/२०२३ सकाळी ११.०० वाजता
४.	निविदा दाखल दिनांक	१५/०५/२०२३ सकाळी ११.१५ वाजता
५.	निविदा दाखल अंतिम दिनांक	२२/०५/२०२३ दुपारी १.०० वाजता
६.	निविदा उघडण्याचा दिनांक	२३/०५/२०२३ दुपारी ०२.३० वाजता

निविदेची प्रत कार्यालयीने वेळेत कार्यकारी अभियंता/विद्युत या कार्यालयात उपलब्ध होतील.

सही/-
कार्यकारी अभियंता
विद्युत विभाग / मुंबई मंडळ,
म्हाडा

CPRO/A/344

म्हाडा - गृहनिर्माण क्षेत्रातील देशातील अग्रगण्य संस्था

फॉर्म टी
जाहीर उद्घोषणा
(भारतीय नादरी आणि दिवाळखोरी मंडळ (परिसरमाध्यम प्रक्रिया) क्लिअरन्स, २०१६ चे विनियमन १२)
मे. कार्बनट्री इंडस्ट्रीज प्रायव्हेट लिमिटेड (परिसरमाध्यममध्ये) च्या भागधारकांचे लक्ष वेधण्याकरिता

क्र.क्र.	साक्षरीकृत	तारीख
१.	कार्पोरेट कर्जदारांचा नाव	कार्बनट्री इंडस्ट्रीज प्रायव्हेट लिमिटेड
२.	कार्पोरेट कर्जदारांच्या स्वाक्षरेला दिनांक	२५.०५.२००९
३.	प्राधिकरण ज्या अंतर्गत कार्पोरेट कर्जदारांची स्वाक्षरे/नॉटीफिकेशन झाले	राजकीय निबंधक - मुंबई
४.	कार्पोरेट कर्जदारांच्या कार्पोरेट ओळख क्रमांक	U74140MH2009PTC192683
५.	कार्पोरेट कर्जदारांच्या नोंदीकृत कार्यालयाचा आणि मुख्य कार्यालयाचा (जर असल्यास) पत्ता	१९२, १९ वा मजला, सुयाम, रिक रोड, ओरोरा (पु.), मुंबई - ४०० ०२८, म्हा.
६.	दिवाळखोरी ठरव प्रक्रिया परिसरमाध्यम दिनांक	२०.०४.२०२३
७.	कार्पोरेट कर्जदारांचे परिसरमाध्यम सुरू होण्याचा दिनांक	२८.०४.२०२३
८.	परिसरमाध्यम म्हणून काम पाहणाऱ्या दिवाळखोरी व्यवसायिकांचे नाव आणि नोंदीकरण पत्ता	नाम: राकेश बोधग नॉट. क्र. IBBI/IPA-001/IP-P-01758/2019-2020/12675
९.	मंडळाकडे नोंदीकरण असलेल्या परिसरमाध्यमका पत्ता आणि ई-मेल	पत्ता: ११९-ए, १ला मजला, विजय भव्य कॉम्प्लेक्स, ११९, सी.एस.टी. मार्ग, कलिका, सांठोज (पु.), शहर: मुंबई, महाराष्ट्र - ४०० ०१८. ईमेल: ip.rakeshbodhga@gmail.com
१०.	परिसरमाध्यमसह प्रत्येकवहाराकरिता वापरवयाचा पत्ता आणि ई-मेल	पत्ता: ११९-ए, १ला मजला, विजय भव्य कॉम्प्लेक्स, ११९, सी.एस.टी. मार्ग, कलिका, सांठोज (पु.), शहर: मुंबई, महाराष्ट्र - ४०० ०१८. ईमेल: carbonbtre.inquiry@gmail.com
११.	दावा सादर करण्याचा अंतिम दिनांक	२८.०४.२०२३

याद्वारे सूचना देण्यात येते की, मान. राष्ट्रीय कंपनी कायदा न्यायधिकरण, मुंबई खंडपीठ-IV यांनी सी.पी. (आवडी) क्र. १९७२/एनबी/२०१९ मध्ये दि. २८.०४.२०२३ रोजी मे. कार्बनट्री इंडस्ट्रीज प्रायव्हेट लिमिटेडचे परिसरमाध्यम सुरू करण्याची आदेश दिले आहेत.

मे. कार्बनट्री इंडस्ट्रीज प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांचे दावे दि. २८.०४.२०२३ रोजी किंवा त्यापूर्वी परिसरमाध्यमकडे देणे गरजेचे आहे. १० सप्टेंबर २०२३ पर्यंत सादर करावयाचे असलेल्या संश्लेषणात येणे शक्य आहे. शिवाय धनका यांनी दाखवल्यावर त्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व धनका त्यांचे दाव्याबाबतचे पुरावे व्यक्तिगत, दयालुद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात. दाव्याबाबतचे कुठलीही किंवा दिवाळखोरी करणारे दावे सादर केल्यास दर ठेवावयाच्या येईल.

सही
राकेश बोधग

दिनांक : १२ मे, २०२३
दिवाण : मुंबई
परिसरमाध्यम - कार्बनट्री इंडस्ट्रीज प्रायव्हेट लिमिटेड

फॉर्म जी
महाड, महाराष्ट्र येथे ससायजिक उद्योगांमध्ये कार्यरत दिव्या ऑगो केम प्रायव्हेट लिमिटेड
करिता स्वारस्य अतिव्यक्तीचे आमंत्रण
(भारतीय नादरी आणि दिवाळखोरी मंडळ (कार्पोरेट व्यवसायिकरीत्या दिवाळखोरी ठरव प्रक्रिया) क्लिअरन्स, २०१६ च्या विनियमन २५ (१) अन्वये)

क्र.	कार्पोरेट कर्जदारांचे नाव व पॅन/सीआयएन क्र.	दिव्या ऑगो केम प्रायव्हेट लिमिटेड U24219MH2009PTC1927769
१.	कार्पोरेट कर्जदारांचे नाव व पॅन/सीआयएन क्र.	दिव्या ऑगो केम प्रायव्हेट लिमिटेड U24219MH2009PTC1927769
२.	नोंदीकृत कार्यालयाचा पत्ता	किराज लॉज किंगमायसेस सीएनएनएन (पु.), एनसी रोड, प्लॉट क्र. ९६७, किलेपार (पश्चिम), मुंबई महं. ४००००६ भारत.
३.	वेबसाईटचे यूआरएल	www.ibbi.gov.in
४.	बटुसंयोज अवल संपत्ती असलेल्या जागेचा तपशील	महाड, महाराष्ट्र
५.	मुख्य उत्पादने/सेवांची स्थितिही हमता	-
६.	गत वित्तिय वार्षिकमध्ये विक्री झालेल्या मुख्य उत्पादने/सेवांचे परिसरमाध्यम आणि मूल्य	दिव्या ऑगो केम प्रायव्हेट लिमिटेड ई-मेल द्वारे प्राप्त करता येतील.
७.	कर्जाची/कार्यागारांची संख्या	१
८.	गत उपलब्ध दोन वर्षांची वित्तीय विवरणपत्रे (केमपायकास), धनगतीची यादी, रवानेकरण्या प्रक्रियेच्या धनगतीच्या संबंधित वारच्या सनसहित असलेले पुढील तपशील उपलब्ध असल्यास दिवाण:	दिव्या ऑगो केम प्रायव्हेट लिमिटेड ई-मेल द्वारे प्राप्त करता येतील.
९.	संकेतस्थळाच्या क्रमांक २१ (२) (ए) अन्वये ठरव अर्जादाराची पात्रता उपलब्ध असल्यास दिवाण:	संपूर्ण तपशील clrp.dacpi@gmail.com येथे ईमेल पाठवण्यावर प्राप्त करता येतील.
१०.	स्वारस्य अतिव्यक्ती स्वीकारण्याकरिता अंतिम दिनांक:	२८ मे, २०२३
११.	संभाव्य ठरव अर्जादारांची तापुदारी यादी पाहिल करण्याचा दिनांक	०७ जून, २०२३
१२.	तापुदारांच्या यादीवर आक्षेप सादर करण्याचा अंतिम दिनांक	१२ जून, २०२३
१३.	ईओआयकडे सादर करण्यासाठी प्रक्रिया ईमेल आवडी	clrp.dacpi@gmail.com

कमल राजकुमार शर्मा
IBBI/IPA-001/IP-P-01850-2019-2020-12870